

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


29.

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

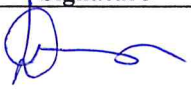

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM


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|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP No.42/241/HDB/2017 |
| NAME OF THE COMPANY | Spectrum Power Generation Limited |
| NAME OF THE PETITIONER(S) | M. Krishna Rao |
| NAME OF THE RESPONDENT(S) | Spectrum Power Generation Limited & (36) Others |
| UNDER SECTION | 241-244 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|--|
| M. Mohan Rao | Adv | 9848043666 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|-------------|------------------------|---|
| DIVYA DATLA, 9440192334 Advocate R2U to 30 | | datadivya@gmail.com |  |
| B.V.PAPA RAO R.V. MARISANDEYULU R5617 | Advocate | 9848658189 |  |

S.S. Rajan
S.S. Rajan on Divya's behalf
Advocate
R.17 9440234074


Heard Mr.M.Mohan Rao, learned counsel for the Petitioner and Ms.Divya Datla, Mr.B.V.Papa Rao and Mr.S.S.Rajan, learned counsels for the Respondents.

Mr.Yogesh K Jagia, learned counsel for Petitioner addressed a letter dated 11.12.2017 to the Registry, requesting to post the matter to some other date, due to his personal inconvenience. The learned counsels appearing for other side also agreed to adjourn the matter. Accordingly, post the case on 24.01.2018.


Member (Technical)


Member (Judicial)